

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

02

**ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> NOVEMBER, 2023, 11:30 A.M.**

IA(IBC)/38/GB/2023  
CP(IB)/21/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Meena Sureka, RP, -Vs- Brahmaputra Aashiana Ltd. 2. Santosh Kumar Jaiswal, 3. Mantosh Kumar, 4. Padma Nath Deka
Under Section	U/s 14 of IBC, 2016

For Petitioner (s) : Mr.Saurav Jain, Adv

For Respondent (s) : Mr. Mukesh Sharma, Adv

**ORDER**

Both sides counsel present. Pleadings are complete.

It appears that Ld. Counsel Mr. Mukesh Sharma, although filed reply in respect of all the respondents, has not filed Vakalatnama in respect of the some of the respondents in this application. Any discrepancy in this regard to be rectified before the next date of hearing.

List the matter for arguments and disposal on **09.01.2024**.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**P. Mohan Raj**  
**Member (Judicial)**